

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2743  
ANSWERED ON:29.03.2012  
MORNING AND EVENING COURTS  
Hussain Shri Syed Shahnawaz

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the total number of morning/evening/shift/special judicial magistrate courts functioning as on date in the country, State-wise;
- (b) the funds allocated to various States during the last three years; and
- (c) the extent of success achieved therefrom and the number of pending cases disposed?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a): The information on functioning of morning/ evening/ shift/ holiday/special courts etc is furnished by the States from time to time. The statement indicating State-wise number of morning/evening/shift/holiday/special courts etc. reportedly functioning as on 27.03.2012 in the country is at Annex-I.

(b): The funds for morning/evening/shift/special/holiday courts etc. are being allocated from the grants given under the 13th Finance Commission commencing from 2010-11. A statement indicating the funds given to states in the last two financial years (2010-11 and 2011-12) for morning/evening/shift/holiday/special courts etc. is at Annex-II.

(c): As per the information available nearly 12.37 lakh cases have been disposed of by these courts.